## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/70/(IB)/2017

NAME OF THE PETITIONER(S)

: SRI ADINATH ENTERPRISES

NAME OF THE RESPONDENT(S)

: RRP HOUSING PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Counsel sor publicany A. A.

## **ORDER**

Shri A Aridas, counsel for petitioner present. No representation on behalf of the respondents. The Registry is directed to issue notice to the respondents. Counsel for petitioner is also directed to issue private notice to the respondents for their appearance and submission and file proof of sending and effecting service of notice by way of an affidavit on the next date of hearing. Put up on 13.07.2017

at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)

bc